

APPELLATE TRIBUNAL FOR ELECTRICITY, NEW DELHI

Cause List for Friday the 28th August 2026

Electricity Bench

TIME : 10.30 AM

COURT-I

(There will be no sitting of this Bench. Matters listed on 28.08.2026 will be taken up for hearing on 18.09.2026)

CORAM: HON'BLE MS. SEEMA GUPTA, Technical Member (Electricity)

HON'BLE MR. VIRENDER BHAT, Judicial Member

S.No.	Case No.	Party Name	Name of Counsel For Appellant/Respondent(Mr./Mrs.)
<u>FOR FURTHER HEARING (APPEAL)</u>			
1.	APL-251/2017 (Service complete) (DoF - 24-07-2017)	Nabha Power Limited Appellant(s) Versus Punjab State Electricity Regulatory Commission & Anr. - Respondent(s)	Shri Venkatesh, Shryeshth Ramesh Sharma, Ashutosh Kumar Srivastava, Bharath Gangadharan, Abhishek Nangia, Nihal Bhardwaj, Siddharth Nigotia, Shivam Kumar, Kartikay Trivedi, Mohit Gupta, Aashwyn Singh, Punyam Bhutani, Harsh Vardhan, Suhael Buttan, Himangi Kapoor, Anant Singh Ubeja, Priya Dhankar, Vineet Kumar, Aditya Tiwari, Nehal Jain, Nikunj Bhatnagar, Kunal Veer Chopra, Vedant Choudhary, Aayush Sinha for App.1. Sakesh Kumar for Res.1 Anand K. Ganesan for Res.2, Swapna Seshadri for Res.2, Neha Garg for Res.2,
<u>FOR HEARING (APPEAL)</u>			
2.	APL-2/2017 (Service complete) (DoF - 06-06-2016)	TANGEDCO Appellant(s) Versus Central Electricity Regulatory Commission & Ors. - Respondent(s)	S. Vallinayagam for App.1. Poorva Saigal for Res.2, Ranjitha Ramachandran for Res.2, Swapna Seshadri for Res.2, Shubham Arya for Res.2, Anushree Bardhan for Res.2, Arvind Kumar Dubey for Res.2, Anand K. Ganesan for Res.2,
3.	APL-194/2018 (Service complete) (DoF - 20-01-2017)	Tari Aqua Farm & Ors. Appellant(s) Versus Maharashtra Electricity Regulatory Commission & Ors. - Respondent(s)	Prashant S. Kenjale, for App.1 Pratiti Rungta for Res.1 Rahul Chouhan for Res.2, Harshit Gupta for Res.2, Mukut Choudhary for Res.2, Kajal Kakani for Res.2, Chaitanya Ahuja for Res.2,

Sd/
Deputy Registrar
APTEL